GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.694 TO BE ANSWERED ON 25.07.2023

BILL ON MANUAL SCAVENGERS

694. SHRI S. VENKATESAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the present status of the Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2020; and
- (b) the steps taken by the Government in this regard?

ANSWER MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE)

(a) & (b): At present, there is no such proposal to amend the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013.
